

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOKSABHA
UNSTARRED QUESTION NO.3645
TO BE ANSWERED ON 08.08.2022

DPR for Protection of Rivers

3645. SHRI RATTAN LAL KATARIA:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Ministry of Environment, Forest and Climate Change and the Ministry of Jal Shakti have prepared a Detailed Plan Report in March, 2022 to protect 13 rivers of the country and if so, the details thereof along with the names of the said rivers and if so, the details thereof along with the names of the said rivers;
- (b) the time by which the said plan is likely to be completed;
- (c) the manner in which it will promote environmental conservation along with the details thereof; and
- (d) the details of area of the rivers in square kilometre likely to be covered under the said scheme?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI ASHWINI KUMAR CHOUBEY)

- (a)to(c) The Ministry of Environment, Forest & Climate Change has released the Detailed Project Reports (DPR) prepared by Indian Council of Forestry, Research and Education (ICFRE), Dehradun for Rejuvenation of 13 Major Rivers namely Sutlej, Beas, Ravi, Chenab, Jhelum, Luni, Yamuna, Mahanadi, Brahmaputra, Narmada, Godavari, Krishna and Cauvery through Forestry interventions, in March, 2022. The programme interventions include tree plantation, soil and moisture conservation works in the catchment area and river front development to increase green cover and carbon sink, reduce silt load & flooding and enhance ground water recharge etc., besides generating employment. The total financial requirement to the interventions proposed in these thirteen DPRs for five years is Rs. 19,342.62 crore under 4 major components viz(a) Implementation of Forestry Interventions, (b) Strengthening Knowledge Management and National Capacity Development, (c) Maintenance Phase including Scaling Up and Replication of Successful Models, and (d) National Coordination for Forestry Interventions and River Conservation. The DPRs have been shared with concerned State Governments for implementation with multi-departmental participation. The State Forest Departments together with concerned Departments namely Agricultural &

Horticulture Department, Urban Municipal Bodies, Department of Rural Development etc. are envisaged to implement the DPRs with the funding sources under various Central and State Government schemes.

- (d) The river-wise details of the treatment area as per DPRs are given in *annexure*.

Annexure

Annexure referred to in reply to part (c) of the Lok Sabha Un-starred Question No. 3645 due for reply on 08.08.2022 Shri Rattan Lal Katari regarding 'DPR for Protection of Rivers'

River-wise details of the treatment area (in Square kilometer) as per DPRs

Sl.No	Rivers	Treatment Area
1	Jhelum	80.85
2	Chenab	91.07
3	Ravi	88.23
4	Beas	243.20
5	Sutlej	312.00
6	Yamuna	5,229.82
7	Brahmaputra	592.60
8	Luni	702.25
9	Narmada	800.30
10	Godavari	849.23
11	Mahanadi	1,460.00
12	Krishna	2,315.44
13	Cauvery	1,867.96
